

President's Address

October, 1968, under sub-section (3) of section 6 of the Police Forces (Restriction of Rights) Act, 1966. [Placed in the Library. See No. LT-234/67.]

REPORT OF SALAR JUNG MUSEUM BOARD
ETC.

The Minister of State in the Ministry of Education (Prof. Sher Singh): I beg to lay on the Table—

- (1) A copy of the Annual Report of the Salar Jung Museum Board, Hyderabad for the year 1965-66, along with the Audited Accounts. [Placed in the Library. See No. LT-235/67.]
- (2) A copy of the Salar Jung Museum (Amendment) Rules, 1967, published in Notification No. G.S.R. 341 in Gazette of India dated the 11th March, 1967, under sub-section (3) of section 27 of the Salar Jung Museum Act, 1961. [Placed in the Library. See No. LT-236/67.]
- (3) A copy of the Ancient Monuments and Archaeological Sites and Remains (Amendment) Rules, 1966, published in Notification No. S. O. 3520 in Gazette of India dated the 20th November, 1966, under sub-section (4) of section 38 of the Ancient Monuments and Archaeological Sites and Remains Act, 1958. [Placed in the Library. See No. LT-237/67.]
- (4) (i) A copy each of the Annual Reports of the Executive Committee of the Trustees of the Victoria Memorial, Calcutta, for the years 1963-64 and 1964-65. [Placed in the Library. See No. LT-185/67].
(ii) A statement showing reasons for delay in laying the above Reports.
- (5) A copy of the Annual Report of the Executive Committee of

the Trustees of the Victoria Memorial Calcutta, for the year 1965-66. [Placed in the Library. See No. LT-238/67].

16.24 hrs.

MOTION OF THANKS ON THE
PRESIDENT'S ADDRESS—Contd.

Mr. Speaker: The House will now take up further consideration of the following motion moved by Shri K. Hanumanthaiya and seconded by Shri Vishwa Nath Pandey on the 21st March 1967, namely:—

"That an Address be presented to the President in the following terms:—

"That the Members of Lok Sabha assembled in this Session are deeply grateful to the President for the Address which he has been pleased to deliver to both Houses of Parliament assembled together on the 18th March, 1967."

The Prime Minister and Minister of Atomic Energy (Shrimati Indira Gandhi): Mr. Speaker, Sir, this Parliament has met after three crucial months during which the political scene in India is transformed. This is a phenomenon which proves the vitality of our country, the vitality of our democratic system and the faith of our people in our system.

Life is always changing. It is not only the Congress but even the hon. Members opposite who must adjust to those changes. As I said on a previous occasion here, now all of us, the Congress and the other parties, are in Government and outside Government. We see here many new faces and I had hoped that new ideas would also emerge. But listening to the debate—I would like to assure hon. Members that even though I was not present here all the time I did listen to almost all the speeches from my room—I was disappointed. I thought new ideas would emerge, ideas which would help to strengthen our democracy and our country. But I did not see much evidence of this. I do not grudge my hon.